

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) NO. 58/Chd/HP/2017**

**In the matter of:**

M/s M.S. Motors ... Operational Creditor

Vs.

Hoshiar Nirvair Tractors Pvt. Ltd. ... Corporate Debtor

Present: Mr. Yash Pal Gupta, Advocate for Petitioner.  
Ms. Arshpreet Shah, Advocate with Mr. Muneesh Malhotra,  
Advocate for the Respondent.

Ms. Arshpreet Shah, Advocate has filed Memo of Appearance and seeks time to file Power of Attorney. List the matter for arguments on 18.09.2017. Reply to the petition along with Power of Attorney and the authority from the Corporate Debtor be filed at least two days before the date fixed with copy advance to the counsel opposite.

— Sd —

(Justice R.P. Nagrath)  
Member (Judicial)

✓ September 01, 2017  
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